

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 530 of 2020

IN THE MATTER OF:

**Amit Agarwal, R.P. of the Corporate Debtor
Boulevard Projects Pvt. Ltd.**

...Appellant

Versus

Ziasess Ventures Ltd.

...Respondent

Present:

For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Mr. Angad Varma, Mr. Prashant Kumar and Ms. Anjali Agarwala, Advocates.

**For Respondent: Mr. Saurav Agrawal, Mr. Saurajay Nanda, Zahid Laiq Ahmed, Mr. Ribhu Garg, Advocates.
Mr. Krishnan Venugopal, Sr. Advocate with Mr. P. K. Mittal, Advocate for CoC.
Ms. Raveena Rai and Mr. Prateek Kumar, Advocates for RA.**

ORDER
(Through Virtual Mode)

04.02.2021: Due to paucity of time the matter could not be taken up for hearing today. Post the appeal 'for hearing' on **5th March, 2021 at 2:00 PM.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[V. P. Singh]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

am/gc